

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.492 of 2019

IN THE MATTER OF:

Gail India Ltd.

...Appellant

Versus

**Ajay Joshi & Ors.
RP of Alok Industries**

...Respondents

For Appellant:

Shri Sudhir K. Makkar, Sr. Advocate with Shri Nishant Awana, Ms. Mansi Awana and Shri Sahil Lal, Advocates

For Respondents:

**Shri Abhinav Vashisht, Sr. Advocate with Shri Prateek Kumar, Ms. Sneha Janakiraman and Shri Niranjana S. Rao, Advocates
Shri Ramji Srinivasan, Sr. Advocate with Shri Raghav Chadha and Ms. Arshiya Sharda, Advocates
Shri Vajayant B. and Shri Nikhil Mathur, Advocates (for RP)**

ORDER

05.02.2020 List this Appeal along with Company Appeal (AT) (Ins) No.391 of 2019 on 13th February, 2020, in 'Orders category'.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md